destruction of Lebanon is prevented, and urgently needed humanitarian assistance can reach the affected people. We urge all parties to the conflict to eschew violence and return to the path of dialogue. This House is of the firm view that lasting peace and security in this region, which is a matter of interest and concern not only to the countries of the region, but to the whole world, can be achieved only through a negotiated and comprehensive solution to the problems of this region that takes into account the legitimate interests and grievances of all the parties concerned."

I hope the House adopts the Resolution unanimously.

The Resolution was adopted unanimously.

श्री सभापतिः सदन को जानकारी होगी कि कल माननीय सदस्य श्री नारायणसामी और श्री शाहिद सिद्दिकी ने एक प्रश्न उपस्थित किया था कि सदन के प्रश्नकाल को स्थगित किया जाए । उस समय कुछ मामलों की चर्चा हुई थी। आज उसके ऊपर थोड़ी सी चर्चा मैं एलाउ करूंगा ताकि सब्जेक्ट रिन्यू हो जाए, फैक्ट्स आपने कल दे दिए थे। उसके बाद मैं माननीय सदस्य जिनको उत्तर देना है, वे उत्तर दें।

#### MATTER RAISED WITH PERMISSION

# Reported statement of Shri Jaswant Singh, Leader of the opposition, Rajya Sabha

SHRI V. NARAYANSAMY (Pondicherry): Hon. Chairman, Sir, I would like to raise a very important issue for which I gave notice. The issue is relating to the statement by the hon. Leader of the Opposition that in 1995, information came to him that there Was a mole in the Prime Minister's Office. Sir, I respect the Leader of the Opposition. He was the former Deputy Leader of the Lok Sabha. He was the former Defence Minister, External Affairs Minister and Finance Minister of this country during Vajpayeeji's regime; and now he is the Leader of the Opposition in this august House. And, he is the Leader of the Opposition in this august House. Several interviews were given by him in the print and the electronic media, wherein he stated that he came into possession of a document of an American diplomat written to a Senator—not named—

through which he came to know that there was a mole in the Prime Minister's Office. And, the nuclear secrets of this country, when Shri P.V. Naramsimha Rao was the Prime Minister of this country. Leaked to the USA. This is a very serious allegation. This is concerning the national security of the country. Therefore, a demand was made not only in this House but also in the public to name the mole. Who is that person? He is giving several versions in several interviews. In one interview he said that he was a civil servant. Secondly, he said he retired from service. Thirdly, he said, 'I don't know whether he is a civil servant.' Again, he said that he has gone and settled in the USA. Sir, a person, who has been working in the Prime Minister's Office and leaking the vital nuclear information of this country to the USA, is desh drohi. Being a responsible Leader of this House and after holding several positions, was it not his duty to bring it to the notice of the then Prime Minister of this country? Not only this, even after that, when his Prime Minister was holding office, he was Minister. Why did he not convey this to hon. Vajpayeeji when he was the Prime Minister of this country? What made him to disclose only about the mole, that too after ten years? What is the necessity for him to tell this House now? He was a leader. Why he had not disclosed it in 1995 itself? I do not want to cast aspersions on anybody. I would like to know about this. Sir, he also said that he would disclose it to the hon. Prime Minister. I could see from the reports that he has not named the mole even in the letter written to the hon. Prime Minister. According to media reports, it was not signed. It was on a white paper. Nothing was there in that document. The whole country wants to know who is that person. Who is that mole? I want to know that.

कुछ माननीय सदस्यः हो गया, हो गया।

श्री सभापति: हो गया, हो गया।

SHRI V. NARAYANASAMY: It is not हो गया bhai. The issue is starting now.

श्री सभापति: वह ठीक है, हो गया है।

SHRI V. NARAYANASAMY: Sir, let him say in this august House, to the people of this country, as to who is that person who gave all our nuclear secrets to the USA in 1995. This information I would like to seek from the hon. Leader of the Opposition. Thank you.

श्री शाहिद सिद्दिकी(उत्तर प्रदेश): सर,सबसे पहले तो मैं आपका,प्रधान मंत्री जी का और जसवंत सिंह जी का धन्यवाद करना चाहूंगा कि उन्होंने इस महत्वपूर्ण मुद्दे को इस हाउस में लाने का और उस अवगत कराने का फैसला किया क्योंकि इस हाउस की तरफ उनका उत्तरदायित्व ज्यादा है। दोनों राज्य सभा से हैं। सर,में दोनों की बहुत इज्जत करता हूं और यह पूरा राष्ट्र इन दोनों नेताओं की इज्जत करता है। इसलिए जब इनके लिए ये सवाल खड़े होते है तो पूरे देशके ज़हन में ये सवाल उठते है कि इन बातों की सच्चाई क्या है ? सवाल प्रधान मंत्री डा.मनमोहन सिंह जी का नहीं, है, सवाल जसवंत सिंह जी का नहीं है, दो व्यक्तियों के बीच झगड़ा नहीं है। सवाल है, राष्ट्रीय सुरक्षा का, सवाल है, हमारी न्युक्लिर सिक्योरिटी का। सर,जो चिट्टी इंडिया ट्रंड में छपी है,मैंने उसका उल्लेख किया था। मैं प्रधान मंत्री जी से जानना चाहता हं कि उस चिट्टी की सच्चाई क्या है ? क्या सरकार इसको इनवेस्टीगेट कर रही है? उस चिट्टी में जो बातें कही गयी है, वे बेहद खतरनाक है। न सिर्फ 1995 में क्या हुआ था, नरसिंह रावं जी के जमाने में क्या हुआ था, बल्कि आज क्या हो रहा है? आज जो न्युक्लियर डील हो रही है, उसके पीछे क्या डील है ? डील के पीछे की डील हमारे सामने आनी चाहिए, स्पष्ट होना चाहिए। क्योंकि, आज, हमारा पूरा आज और हमारी आने वाली जेनरेशंस की सिक्योरिटी तथा हमारी न्युक्लियर सिक्योरिटी जो है, इस डील के पीछे दाव पर लगी हुई है। इसलिए यह आवश्यक है कि इस बात का हमें जवाब मिले। सर,सवाल सिर्फ एक मोल का नहीं, जसवंत सिंह जी बताएंगे-वह सवाल मैं रिपीट नहीं करना चाह रहा हूं जो नारायणसामी जी ने आपसे पूछे है, मैं वह सवाल रिपीट नहीं कर रहा हूं, लेकिन हम यह जानना चाहेंगे कि हमें आज जो खतरा है और जो खौफ है, वह यह है कि\*

شری شاہد صدیقی: سر' سب سے پہلے تو میں آپ کا' پردھان منتری جی کا اور جسونت سنگھہ جی کا دھنیواد کرنا چاہوں گاکہ انہوں نے اس اہم مد عے کو اس ہاؤس میں لانے کا اور اسے اوگت کرانے کا فیصلہ کیا' کیوں کہ اس ہاؤس کی طرف ان کا اتر دائتو زیادہ بسے۔ دونوں راجیہ سبھا سے ہیں۔ سر' میں دونوں کی بہت زیادہ عزت کرتا ہوں اور پورا راشٹر ان دونوں نیتاؤں کی عزت کرتا ہے۔ اس لئے جب ان کے لئے یہ سوال کھڑے ہوئے ہیں تو پورے دیش کے ذہن میں یہ سوال انہتے ہیں کہ ان باتوں کی سچائی کیا ہے؟ سوال پردھان منتری ڈاکٹر منموہن سنگہ جی کا نہیں ہے، سوال جسونت سنگھہ جی کا نہیں ہے، دولوگوں کے بیچ جھگڑا نہیں ہے۔ سوال ہے، راشٹر سرکشا کا' سوال ہے بماری نیوکلئیر سیکورٹی

<sup>\*</sup>Expunged as ordered by the Chair.

<sup>†[]</sup>Transliteration in Urdu Script.

کا' سر جو چٹھی انڈیا ٹوڈ ہے میں چھپی ہے' میں نے اس کا الیکھہ کیا تھا۔ میں پردھان منتری بی سے جاننا چاہتا ہوں کہ اس چٹھی کی سچائی کیا ہے؟کیا سرکار اس کو انویسٹی گیٹ کر رہی ہے؟ اس چٹھی میں جو باتیں کہی گئی ہیں' وہ بے حد خطرناک ہیں۔ نہ صرف 1995 میں کیا ہوا تھا؟ نرسمہا راؤ بی کے زما نے میں کیا ہوا تھا؟ نرسمہا راؤ بی کے زما نے میں کیا ہوا تھا؟ بلک آج کیا ہورہا ہے؟ آج جو نیوکلئیر ڈیل ہو رہی ہے' اس کے پیچھے کیا ڈیل ہے؟ ڈیل کے پیچھے کی ڈیل ہمارے سامنے آنی چاہئے' اسپشٹ ہونا چاہئے۔کیونک آج' ہمارا پورا آج اور ہماری آنے والی جنریشن کی سیکورٹی اور ہماری نیوکلئیر سیکورٹی جو ہے' اس ڈیل کے پیچھے داؤ پر لگی ہوئی ہے۔ اس لئے یہ ضروری ہے کہ اس بات کاہمیں جواب ملے۔

سر' سوال صرف ایک مول کا نہیں ہے' جسونت سنگھہ جی بتائیں گے' وہ سوال میں رپیٹ نہیں کرنا چاہ رہا ہوں جو نارائن سامی جی نے آپ سے پوچھے ہیں' میں وہ سوال رپیٹ نہیں کر رہا ہوں' لیکن ہم یہ جاننا چاہہیں گےکہمیں آج جو خطرہ ہے اور جو خوف ہے' وہ یہ ہےکہ \*

श्री दिग्विजय सिंह(झारखंड): आज भी है।

श्री शाहिद सिद्धिकी: जी, आज भी है-मुझे ऐसा महसूस होता है, हो सकता है, मैं गलत हूं। रॉ में मौजूद है जो कि एक साथ अमेरिका भाग गए। ...(व्यवधान)...और लोग पकड़े गए ...(व्यवधान)...

شرى شابد صدیقى: چى، آج بهى بعن، مجهم ایسا محسوس ہوتا بعن، بو سکتا بعن، میں غلط ہوں۔ راء میں موجود ہیں جو کہ ایک ساتھ امریکہ ہاگ گئے.....مداخلت......

THE PRIME MINISTER (DR. MANMOHAN SINGH): Sir, that should not be allowed... (Interruptions)... I am sorry to say it ...(Interruptions)...

<sup>\*</sup>Expunged as ordered by the Chair.

<sup>†[]</sup>Transliteration in Urdu Script.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI ANAND SHARMA): Sir, he is misusing the opportunity given ...(Interruptions)...

कार्मिक ,लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री(श्री सुरेश पचौरी): सर,जो लोग अपने आपको डिफेंड नहीं कर सकते, रूलिंग यह है कि उनका उल्लेख नहीं किया जाता।

श्री सभापति: मोल का प्रश्न एक्सपंज किया जाता है।

श्री शाहिद सिद्धिकी: सर,रॉ का एक एजेंट जो है, वह पकड़ा गया। राष्ट्रीय सिक्योरिटी का सवाल है, इस पर बात होनी चाहिए क्योंकि जो चिट्टी है,उस चिट्टी में, आज हम एनर्जी एग्रीमेंट की बात कर रहे है, उसको भी मेंशन किया गया है, 1995 में। अगर 1995 में ...(व्यवधान)...

شرى شابد صدیقى: سر، راء كا ایک ایجنٹ جو بے، وہ پكڑاگیا۔ راشٹریہ سیکورٹی كا سوال بے۔ اس پر بات بونی چاہئے، كيوں كہ جو چٹھى بے، اس چٹھى ميں، آج ہم انرچى ایگریمنٹ كى بات كر ربے ہیں، اس كو بھى مينشن كيا گيا ہے۔ 1995 میں۔ .....مداخلت......

DR. MANMOHAN SINGH: This is an irrelevant issue. Mr. Chairman.... (Interruptions)..

श्री शाहिद सिद्दिकी : सर,मैं लेटर की बात कर रहा हूं ...(व्यवधान)...उसमें रेलेवेंट है ? ...(व्यवधान)...

شرى شاہد صدیقی : سر' میں لیڈر کی بات کر رہا ہوں.....مداخلت..... اس میں ریلوینٹ بے.....مداخلت.....

श्री सभापति: आपकी बात आ गयी है।...(व्यवधान)...जो आपने बात कल उठायी थी, वह आ गयी है।...(व्यवधान)...

<sup>†[]</sup>Transliteration in Urdu Script.

#### RAJYA SABHA

श्री शाहिद सिहिकी: सर,इसमें यह रेलेवेंट है। प्रधान मंत्री जी बताएं। मैं तो उनसे सिर्फ इतना जानना चाह रहा हूं कि उसका ...(व्यवधान)...

**شری شاہد صدیقی**: سر' اس میں یہ ریلوینٹ ہے' پردھان منتری جی بتائیں۔ میرں تو ان سے صرف اتنا جاننا چاہ رہا ہوں اس کا.....مداخلت.....

श्री सभापति : अब आप बैठ जाएं ।...(व्यवधान)...काफी हो गया अब ।...(व्यवधान)...

श्री शाहिद सिद्दिकी: मैं जसवंत सिंह जी से जानना चाहता हूं कि जब आप केबिनेट में थे, उस वक्त आपने उस वक्त के प्रधान मंत्री जी को यह बात क्यों नहीं बताई और इतने दिन एक मोल को आपने प्रोटेक्ट क्यों किया ? अगर ऐसा किया था तो यह देश के हित में नहीं था, इसलिए आपकी जिम्मेदारी है, आपको इसका जवाब इस हाउस को भी और देश को भी देना पड़ेगा।धन्यवाद।

شری شاہد صدیقی: میں جسونت سنگھ جی سے جاننا چاہتا ہوں کہ جب آپ کیبنیٹ میں تھے، اس وقت آپ نے اس وقت آپ نے اس وقت کے پردھان منتری جی کو یہ بات کیوں نہیں بتائی اور اتنے دن ایک مول کی آپ نے پروٹیکٹ نہیں کیا؟ اگر ایسا کیا تھا تو یہ دیش کے ہت میں نہیں تھا، اس لئے یہ آپ کی ذمہ داری ہے، آپ کو اس کا جواب اس ہاؤس کو بھی اور دیش کو بھی دینا پڑےگا۔

"ختم شد"

श्री अमर सिंह (उत्तर प्रदेश)ः सर,बिना जानकारी के वर्तमान प्रधान मंत्री जी के कार्यालय पर आरोप लगाना ठीक नहीं है। मैं इससे सहमत हूं।

श्री सभापति: ठीक है।

श्री संतोष बागडोदिया(राजस्थान): सर,मेरा भी नोटिस है।...(व्यवधान)...

श्री अमर सिंह: बिल्कुल ठीक नहीं है। हम इससे सहमत है।...(व्यवधान)...

श्री सभापति: अब आप बैठ जाएं।

श्री संतोष बागड़ोदियाः मेरा भी नोटिस है ।...(व्यवधान)...आपने कहा था, मुझे भी अलाऊ किया जाएगा ।...(व्यवधान)...

श्री दिग्विजय सिंह: सर,इनको नहीं। इन्हें अलाऊ करेंगे तो हमें भी कीजिए।...(व्यवधान)...

<sup>†[]</sup>Transliteration in Urdu Script.

श्री सभापति: आप बोलिए पहले ...(व्यवधान)...

श्री शरद यादव(बिहार): सर एक मिनट ।...(व्यवधान)...

श्रीमती सुषमा स्वराज(मध्य प्रदेश): चर्चा में शरीक होना चाहते थे। प्रधान मंत्री जी भी अपनी बात कह लें, उसके बाद एक ही साथ दे देंगे।...(व्यवधान)...

श्री सभापति : नहीं, वह ठीक नहीं रहेगा। पहले ही बोल लें।...(व्यवधान)...

श्री मती सुषमा स्वराजः वह एक ही साथ हो जाएगा । उनको तो जवाब देना है । ...(व्यवधान)...

श्री शरद यादवः सभापति महोदय, मैं आपका ध्यान आकर्षित करना चाहता हूं ...(व्यवधान)...केवल एक मिनट के लिए मुझे टाइम दे दें।...(व्यवधान)...

एक माननीय सदस्यः सभी लोग बोलना चाहेंगे।...(व्यवधान)...

श्री सभापति: अब ये बोल लें। बोलिए, आप बोलिए।

श्री सीताराम येचुरी (पश्चिमी बंगाल): सभापति जी, आप ज़रा प्रोसीजर समझा दीजिए। हम लोग भी इसके बारे में कुछ कह सकते है या नहीं। हम भी इस पर बोलना चाहते है।

श्री सभापति: अभी तो मत बोलिए। प्रोसीजन यही कहता है कि अभी न बोलें।

श्री सीताराम येचुरी: फिर कब बोलेंगे ?

श्री सभापति: अभी बाद में बता दूंगा।

श्रीमती सुषमा स्वराज: उनके बोलने के बाद में बोलेंगे ? सर, आप अभी तय कर दीजिए ।...(व्यवधान)...

श्री सभापति: आप इस उलझन में मत डालो । पहले ये बोल लें । ...(व्यवधान)...

श्रीमती सुषमा स्वराज: पहले ये बोल लें।...(व्यवधान)...

श्री सभापति: देखिए, जिन्होंने नोटिस दिया था, वे ही बोल सकते है।...(व्यवधान)...

श्रीमती सुषमा स्वराज: आप तय कर दीजिए कि यदि कोई नहीं बोलेगा तो वे बोलेंगे । ...(व्यवधान)...यदि उनको बुलवाना है तो पहले बुलवा दीजिए । ...(व्यवधान)...

श्री सभापतिः जिन्होंने नोटिस दिया है, वे ही बोल सकते है।...(व्यवधान)...जिन्होंने नोटिस दिया है, वे बोल सकते है।...(व्यवधान)... श्री मती सुषमा स्वराज: सर,मैं सुझाव दे रही हूं।...(व्यवधान)...

श्री सीताराम येचुरी: सर,मैं आपसेयही अर्ज कर रहा हूं कि यह सवाल इतना अहम है, देश की सुरक्षा से जुड़ा हुआ है।...(व्यवधान)...

श्री सभापति : वह ठीक है, मैं सब समझ गया हूं।...(व्यवधान)...

श्री सीताराम येचुरी: इसलिए हम लोगों को भी बोलने का मौका दीजिए।...(व्यवधान)...

श्री सभापति: आप तो हमेशा बोलने का मौका ले लेते हैं।...(व्यवधान)...

श्री सीताराम येचुरी: नहीं-नहीं, इस बार । ...(व्यवधान)...सर,इस प्वाइंट पर । ...(व्यवधान)...

श्री सभापति: इस बार नहीं, अब यह छोड़िए।श्री जसवन्त सिंह।

श्री मती सुषमा स्वराज: इस चर्चा में या तो ...(व्यवधान)...कोई भाग लेगा नहीं या लेगा तो पहले तय कर लो।...(व्यवधान)...वे सब को जवाब दे देंगे।...(व्यवधान)...

श्री सभापतिः अभी नहीं,यह क्वेश्चन दूसरी टाइम का है। बोलिए, आप बोलिए।

THE LEADER OF THE OPPOSITION (SHRI JASWANT SINGH): Mr. Chairman, Sir, before responding to the two observations that have been made by the two hon. Members, I do wish to clarify that I had discussed it earlier with you and you had told me that should the Prime Minister wish to intervene, he will say what he has to and I will thereafter be asked to respond. ...(Interruptions)...

श्री यशंवत सिन्हा(झारखंड): जब देखों खडे होते हैं, बिना मतलब के।...(व्यवधान)...

SHRI JASWANT SINGH: Sir, You had told me this this morning. I had requested my colleague, Shrimati Sushma Swaraj, to reconfirm it. She reconfirmed it. If the Prime Minister does not wish to intervene it is his choice. If he wishes to intervene, it is my request to him that he can say what he wishes to along with the other Members. ...(Interruptions)...

श्री सभापति: इनको बोलने दीजिए।...(व्यवधान)...

श्री यशवंत सिन्हा: अगर इनको बोलने का मौका देंगे तो हमको भी बोलना है।...(व्यवधान)...

श्री सभापति: वे नहीं बोल रहे है । ...(व्यवधान)...देखिए, सीधी बात है । ...(व्यवधान)...ज्यादा अच्छा यह है कि इस चैप्टर को क्लोज किया जाए । माननीय सिंह जी बोल लें ।

SHRI JASWANT SINGH: Mr. Chairman, Sir, I respond ...(Interruptions)...

एक माननीय सदस्य: माफी मांगिये।...(व्यवधान)...

श्री यशंवत सिन्हा: कौन बोला ? हिम्मत है तो खड़े होकर बोला । ...(व्यवधान)...

...(Interruptions)... The Prime Minister had talked about decency and courage. Do you have that decency and courage? ...(Interruptions)... Stand up and say. (Interruptions) उठो ।...(Interruptions)...

SHRI JASWANT SINGH: Mr. Chairman, Sir, I had submitted yesterday that as the subject was serious, the hon. Members recognising the serious import of the subject, if I am permitted to say that I have to in relative—I say, 'relative'—relative peace in the House, I think, we would better subserve the subject and, then, this ki,nd of rather intemperate interventions.

Sir, I must, at the very outset, clear the misconception what ever it is that I have to do is to dispel the notion about the names. Let me go paragraph by paragraph of the note that I had submitted to the hon. Prime Minister on the 29th, or, 28th, I will come to that in a minute.

In paragraph one, are the names of both the sender of this note and the recipient. The sender is one Mr. Thomas Graham, and the recipient is Mr. Harry Barnes. The subject is 'India nuclear testing—deployment of Prithvi and other steps'. Thereafter, the very opening sentence that Mr. Graham chooses to employ. My eyesight has gone a bit weaker since earlier times. So, you should render help. Thomas Graham is recommending, "Please treat this as a NODIS/Chetokee." These are security classifications used by the United States of America. "At this stage, please do not show this to President Carter." This is name one. "I have not shown it to Peter Goldmark." This is name two. And it goes on. It says, "I need your advice on how to proceed." It says, "...might be able to get through to people like Talbott as to the serious nature of this information." In paragraph 2 itself, Sir, it says, "the credibility of the messenger is crucial." In paragraph 3, he says, "We will have to choose

between respecting the confidence of a person with direct access to Prime Minister Rao who in the past has helped diffuse pressure to resume nulcear testing *versus* informing Secretary of Defence Perry, Secetary of State Christopher, and President Clinton..." And he goes on to say, "The senior person I talked to swore me to secrecy as he departed for a secret meeting in Bangalore where the issue of nulcear testing will be put before the Prime Minister by a majority of his advisors who favour this step. He was very concerned that he might not win this battle, but he did not want me to share this information with anyone at this time. He feared the consequences of a leak." The paragraph goes on, Sir. I will not go into that.

Then, after that, there is the fourth paragraph. "Prime Minsiter Rao has called a super secret meeting to be held in Bangalore to debate whether India should resume nulceartesting, deploy the Prithvi missile and take "other steps." (I did not get a chance—he says, Mr. Graham,—to probe what this last phrase means)". In this paragraph itself, Sir, there are certain names. Mr. Graham says, "The meeting is being held in Bangalore to avoid any leaks. either to the Americans, BJP, or to the growing number of Indian hawks..." "Participants will include the Prime Minister, senior officials from the PMO. (I did not ask who because I had limited time talking with him outside of ear shot of others)." Then, he says, "Chidambaram, Head of the Atomic Energy Commission and leading advocate of nuclear testing, Abdul Kalam, Head of DRDO and leading advocate of deploying the Prithvi Missile, Raja Ramanna, designer of 1974 tests and swing vote if the issue focus on technical need to test, Naresh Chandra, who is trying to provide the Prime Minister with informed views counter to those being advocated by the ministries. The serious nature of this meeting was so clear (and it is second such one in a month at the Prime Minister's level when these issues were debated). Then the paragraph goes on.

Then there is a paragraph 5 which talks of the possible responses that could be given to this, and he inquires from Harry Barnes, who has been earlier an ambassador there, "whether I should talk to McNamara. Because McNamara, he suggests, "could ask for a meeting with Bill Clinton." "He said explicitly that Robin Raphael was seen in India as ineffective, a peson who did not understand the level of hatred for her in

India." And, he goes into some details. Then, there is a suggestion again to facilitate this by the author when he says, "When I raised the possibility that Australian Prime Minister Keating might help formulate a new geo-political coalition of States to really push for abolition." ... of States to really push for abolition—this is abolition on nuclear arms—that is why, Sir, it continues to emphasise the seriousness of this. In paragraph seven, which I refer to, thereafter, again the relevant portion is about a possible visit—a proposed visit of the then Head of the Atomic Energy Commission, and he does say that, "Dr. Chidambaram was extremely upset because a restriction was placed upon his visit then. And I said that I understood the issue was that Mr. Chidambaram wanted to come only if an agreement could be signed, but one on nuclear safety, was out of the question." And, here, Sir, on the question of nuclear arms which the hon. Member, Shri Shahid Siddigui has mentioned, he volunteered the informant that there were several sources of pressure on the then Prime Minister, and he goes on to elucidate a particular article that was then written in the journal of the IDSA. Then, some assessment; some speculation on the aegis of Dr. Childambaram and Dr. Abdul Kalam respectively when how he thought that the younger scientist in each of the establishments was not as hawkish as these two, etc. There are certain elements that come in and the informant is sharing with Mr. Graham; that is why he has been called upon to argue the other side which is the non-testing side. The fifth element was an assumption that elements associated with the ISI are already extremely powerful, and that brings in the Pakistan aspect; there is considerable degree of these things after this discussion and there is a second informant, I had an hour-long debate, heated argument with a more junior official, official who had obviously been doing serious thinking, and it goes on to the details of that serious thinking ...(Interruptions)...

SHRI V. NARAYANASAMY: Sir, I want to put a straight question ... (Interruptions)...

MR. CHAIRMAN: Please take your seat ...(Interruptions)... Don't disturb ...(Interruptions)... Your question will be replied. ...(Interruptions)... Your question will be replied.

SHRI JASWANT SINGH: Sir, I am not reading out the whole thing. And, then, Sir, at the appropriate stage, I request your permission to

place this on the Table of the House, but let me come to that. This person says, Mr. Graham participated in the Bangalore conference where he had been an advocate of incremental steps including placing some Indian reactors under safeguards. So, we, hear a ...(Interruptions)...

SHRIMATI BRINDA KARAT (West Bengal): Why didn't he inform then? ...(Interruptions)...

SHRI JASWANT SINGH: Now, there is a discussion, thereafter, in terms of costs, and such aspects. There is also a discussion on the possible reactions with OECD countries and how the Canadian Prime Minister who had been asked to be the Chief Guest at the Republic Day parade of 1996; and, thereafter, the Government of Canada had pressed India not to test and deploy the Prithvi Missile and also-because that has been, consistently, the Canadian stand to join the NPT, the invitation was withdrawn. That was also the period when ENRON was being negotiated, and that generated a great deal of discontent within the country. And this goes on, I won't read the whole thing. Then, there is a discussion here on the question of a Comprehensive Test Ban, and the person, with whom Mr. Graham speaking is, discounted the importance of a Comprehensive Test Ban which he asserted will have the same membership as the NPT, and thus be worthless and he goes on to analyse this. Then, there is also, Sir, relevantly.... and in the context of today that I said, 'these was fourth order issues after the pace of the peace process, Israel perceptions of Iran's nuclear programme, and Israel-US relations.' And, here again, we find that what was being put across in 1995 by the United States of America is what is still being put across by the United States of America. And, there is a discussion about how China would react, and also on France and, thereafter, Sir, the document goes on to talk of other things. He analyses that 'the bottom line is that there is a serious debate, the psychology in Delhi seems to be that they have "little to loose", even if Rao does not approve resumed nuclear testing, I would be surprised if his opponents would keep this decision quite. There is a significant change that saving into the Americans will become a major electoral issue, and the BJP in their Election Manifesto announced that. Then, there he goes into the issues for decision. That is here, Sir. I do want to prove that; there is sufficient here by way of name.

The other observation that was given to me by the Prime Minister's letter, let me cite, Sir, is that there it is said, "this does not come under a

letterhead, and this has not got the signature." I am somewhat surprised by this observation, Sir. The intelligence sources do not give whatever they have to give by way of letterheads, and they do not sign everything. That is why you have an aspect of intelligence assessment. Now, where does this whole thing begin, Sir? The thing begins out of a book that I have written and out of 400odd pages, only one page in that really relates to this aspect, and I want to read parts of it only because to emphasise the context and the relevance in which this issue was quoted by me as I have quoted, only in part. I quote, "I had started, really, by explaining all the measures that had to be taken to safeguard the secrecy of the tests. Brajesh Mishra, then Principal Secretary to the Prime Minister, is to be credited that this was achieved so irreproachably. The aspect of security was, primarily, his responsibility. But the search for information was real, it was relentless, very intrusive and had been going on for long," And, there I cite, "In 1995, for example,..." and I will state, this is when-now, I will not go into details. Sir, I won't read out the whole thing because it is all here and I don't wish to take much time of the House. Then I conclude by saying, 'it was vital for India that total secrecy be maintained. For another, this note emphasises how the United States and its allies considered this issue, also that there was 'awareness', in the summer of 1998, about developments that could take place with the BJP in office. That is why I took with a certain degree of scepticism, the theory about the objectives of the United States, with whom I was engaged in meeting the requirements of that country, was to somehow, anyhow prevent India from testing. Sir, I have earlier given the examples on that. Now, how is the sequence of this? On 24th or so,-the 21st the book was on the bookstands,-I think, the hon. Prime Minister was perhaps asked a question about this or what. I don't know where he was asked. Thereafter, he said, he found that, the words to that effect, that I lacked decency, and I was deficient of courage. I find, Sir, that this statement was certainly unwarranted. It was, in my view, unworthy, and it was gratuitously insulting. Now, so far as the sequence of events is concerned, after the Prime Minister had said this on the 24th, I wrote a letter to the Prime Minister on the 25th, which, I may be permitted to quote. No, I had my Secretary call the Prime Minister's Private Secretary to seek time for me to go and meet him; I could have shared all this and explained all this to him. The Private Secretary of the Prime Minister informed my Secretary— 'we will give you time within five minutes: I will come back to you within

five minutes'. Five minutes turned into five hours. I think, after a lapse of about 60- hours or so, I wrote to the Prime Minister and I told Dr. Manmohan Singh, 'In response to your recent remarks in the media, my Secretary had, on 25th July, in the forenoon, conveyed a request to your Private Secretary about an appointment with you. I wanted then to hand over to you papers in connection with an 'informant' in the PMO' -the word has not come here—'in the mid 1990s. As there was no response after more than 60 hours, this request was repeated and in writing. I have still to hear from you or your office about this meeting. I am led, therefore, to the conclusion that you are perhaps disinclined to meeting me. To save you any discomfiture I am sending by hand through my Secretary all the relevant papers.' In between my Secretary had written to the Private Secretary also and on the 28th, I sent all the papers. On the 29th Sir, the hon., the Prime Minister chose to reply me. He said it is not for me to reply.

I have an observation to share with you, Sir, and also with all hon. Members. It is, of course, up to the Prime Minister how he chooses to reply a Member of Parliament. But, I do request the Prime Minister to reflect on the manner in which he chose to have the reply communicated. If the Prime Minister of the country chooses to have a letter that has been written by a 'Jaswant Singh' and do the way he did, I think it would entirely be a matter of no consequence, because I am quite accustomed to this kind of treatment. But I do, Sir, hold a position in the House and in Parliament and also within my party. I don't say it for any other reason, but where I am today, Dr. Manmohan Singh has been for several years, when, as things happened, I was leader of the House. These are the altering circumstances of time and situations. I did not, on even one single occasion, ever, in any fashion whatsoever, so conduct either the business of the House or my behaviour, to cause any, or show any, direct or indirect response to the Prime Minister. This is including one occasion when I made a request to my senior, who is today the Leader of the Opposition in Lok Sabha; the then Leader of the Opposition, Dr. Manmohan Singh, was aggrieved about something that he had said as the then Home Minister. And he did convey his regrets and apologies to Dr. Manmohan Singh. Not once did we directly or indirectly show any disrespect to the office or to the person.

Sir I do object, after that unwarranted and gratuitous insult about

calling me lacking in decency and in courage, to go to the extent of the having my letter to the Prime Minister replied by his Press Advisor directly to the Press, even before I have received it. This is, for all of us, Sir, particularly you and the Prime Minister, to reflect if that is how the Opposition is to be treated. The letter from the Prime Minister said that it is not in original. I am intrigued because I will be submitting this, and I think, this has been shared with the Press. It is said that it is not an original, has no signature or letterhead. Now, I must answer this. Of course, I am not the recipient; I am not Harry Barnes, I am not in the mailing list of Thomas Graham, and, therefore, I am hardly likely to get a signed copy. How can all information of this nature be on a letterhead? And, I found it, if I might put it, somewhat irrelevant and facetious that the question of letterhead and signature ought to be raised as an objection by the hon. the Prime Minister. Then, there is an information, "alleged informant is not named nor is there any confirmation that the person was from PMO." Sir, that is for the Prime Minister to judge because then, I replied to him on the 31st itself, because I was not in Delhi when my office received the PM's letter and it was first conveyed to me through his Press Advisor. I did say "I received your letter of July 29, 2006, last evening upon my return from Mumbai. Before that, your Press Advisor had already shared its contents with the media. What is implied in the contents of your letter about a weekly magazine's report is not relevant to what I sent to you. All such information, as I had in my possession, has been shared fully. If you consider that the issue merits further investigation, that will be for you to decide. If in your reckoning, it is not of sufficient import, that too is your judgement, though that is not consistent with your earlier personal comemtns about me. I also added, Sir, "You have considered it fit to render some advice to me, though your simultaneous expression of disinterest in the matter makes the approach somewhat unfocussed." Now what is the advice? What is the guestion that has been raised by both Shahid Siddigui Saheb and Thiru Narayanasarhy. The issue, Sir, in 1995,1996,1997 was really about the Test Ban Treaty, the Comprehensive Test Ban Treaty. We, in 1995, with the indefinite extension of the NPT, the question that prominently faced India as a challenge, was the question of CTBT. As you know, Sir, or those who are students of these matters, know and it has been reported also that Dr. Manmohan Singh, when he was Finance Minister to Prime Minister Rao, was opposed to the nuclear testing by India and he had

grounds which he can certainly hold that those were not beneficial to India on the grounds of economic consequences, etc. He is welcome to hold those views and if he continues to hold those views, even now, he is welcome to hold those views ...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL): It is totally extraneous.

SHRI JASWANT SINGH: It is very irrelevant. In 1995, what happened. ..(Interruptions).

DR. MANMOHAN SINGH: What is the relevance of what.. (Interruptions).

SHRI JASWANT SINGH: I will tell you the relevance.

SHRI PAWAN KUMAR BANSAL: It is totally extraneous matter. Talking about financial consequences is a totally extraneous matter.

SHRI JASWANT SINGH: In 1995, it has been said, Sir, ...(Interruptions).

SHRI V. NARAYANASAMY: I have been hearing for the last 45 minutes. The Leader of the Opposition has not so far named ...(Interruptions).

SHRI JASWANT SINGH: These are all relevant, Sir.

SHRI SHAHID SIDDIQUI: The deal is most important issue ...(Interruptions). That issue is extremely important today...(Interruptions).

MR. CHAIRMAN: Let him finish...(Interruptions). You will get these answers.

SHRI M. VENKAIAH NAIDU (Karnataka): He is not a Member of the House and he is giving some advice. It is not his subject also.

श्री मती माया सिंह(मध्य प्रदेश)ः यह तो चेयर ने डिसाइड करना है कि रिलेवेंट है या नहीं है। ...(व्यवधान)...

SHRI V. NARAYANASAMY: It was a straight question to the Leader of the Opposition...(Interruptions). Who is that spy? Who is that mole?

MR. CHAIRMAN: He has not finished as yet...(Interruptions). I am noticing that he has not finished it.

SHRI PAWAN KUMAR BANSAL: What was he doing since 1996? This is 2006. Let me say, Sir...{Interruptions}. 1996 से लेकर 2006 तक क्या किया , उसको बताइए ? ...(व्यवधान)...

श्री सभापित: माननीय सदस्य, एक मिनट सुन लीजिए। ...(व्यवधान)...जिस लैटर के संबंध में इन्होंने समय लिया है, वह लैटर इंडिया टुडे में प्रकाशित हो गया है। उस लैटर के मामले में माननीय श्री शाहिद सिद्दिकी साहब ने कल प्रश्न उठाया था, उसका रिफरेंस देकर उस लैटर को उन्होंने रखा है। में समझता हूं कि लैटर सदन की मेज पर आएगा और अथेंटिकेटिड होकर आएगा और उसके बाद कोई समस्या नहीं होगी।

SHRI JASWANT SINGH: Sir, the very first thing, I would submit. ..(Interruptions)...

DR. MANMOHAN SINGH: Sir, the hon. Member should answer the simple question: who is the mole ...(Interruptions)... and why is he shying away from that? The real question is why is he shying away ...(Interruptions)...

श्री मती सुषमा स्वराजः सर,इनको ऑनरेबल मैम्बर कहकर संबोधित कर रहे है।...(व्यवधान)...

SHRI JASWANT SINGH: No, that is all right. (Interruptions)

श्री मती सुषमा स्वराज:सर, एक ऑफिशियल पोजीशन लीडर आफ दि अपोजीशन की है।...(व्यवधान)...

SHRI JASWANT SINGH: No, no. That is r\ot..(Interruptions)...

श्री मती सुषमा स्वराज : सर,वे कह रहे है ऑनरेबल मैम्बर,यह कहिए कि ऑनरेबल लीडर आफ दि अपोजीशन ।...(व्यवधान)...

SHRI YASHWANT SINHA: Sir, why should the Prime Minsiter refer to the Leader of the Opposition as a Member? Should we refer to him as a Member?

SHRIMATI SUSHMA SWARAJ: Sir, he is the hon. Leader of the Opposition. (Interruptions)

SHRI YASHWANT SINHA: Sir, it is not...(Interruptions)... Member from Assam should know that he is the Leader of the Opposition.

SHRI SANTOSH BAGRODIA: Sir, why is he beating about the bush?.. .(Interruptions)...

श्री सुरेश पचौरी: एक जिम्मेदार पद पर रहते हुए गैर जिम्मेदार बात करने का कौन सा औचित्य है ? ...(व्यवधान)...

श्री पवन कुमार बसंलः जब इनको पता लगा इस बात का तो उस वक्त इन्होंने क्या जिम्मेदारी निभाई।...(व्यवधान)...

श्री सभापति: माननीय सदस्य, अपनी बात जल्दी-जल्दी खत्म करें।...(व्यवधान)...

श्री मती माया सिंह: सर,सत्ता पक्ष वाले लगता है सारी मर्यादाएं भूल गए है ...(व्यवधान)...इससे यह साबित हो रहा है कि इनका पक्ष कमजोर है।...(व्यवधान)...

SHRI PRIYARANJAN DASMUNSI THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING: Sir, ...(Interruptions)... the security of India was lying in their hands ...(Interruptions)... indicates how the ...(Interruptions)... without any enquiry and finding the real culprit.(Interruptions) It is they who made the whole system...(Interruptions)... Those things should not be kept secret.

SHRI B.J. PANDA (Orissa): Sir, why is he now saying ...(Interruptions)...

SHRI M. VENKAIAH NAIDU: Sir, did you allow him to speak? (Interruptions)

SHRI PRIYARANJAN DASMUNSI: The whole system is in the...(Interruptions)... They should come out...(Interruptions)...

MR. CHAIRMAN: Hon. Members, I will request you to let him finish. If there is any query from your side, I will allow it. (Interruptions)

पर्यटन और संस्कृति मंत्री (श्रीमती अम्बिका सोनी): ये नाम बताएं और किरसे को खत्म करें।...(व्यवधान)...

SHRI SURESH PACHOURI: Sir, I have a point of order. (Interruptions)

SHRI YASHWANTSINHA: Sir, if they...(Interruptions)... we will also ask questions to the Prime Minister.

SHRI RAVI SHANKAR PRASAD (Bihar): Yes, Sir. Then, we will also put questions to the Prime Minister.

SHRI SURESH PACHOURI: Sir, I have a point of order. (*Interruptions*) Sir, on page 133 of the Rules of Procedure and Conduct of Business in the Council of States, Rule 34 (ii) says:

"If a private member, in the course of his speech wishes to quote from a secret or confidential or classified Government document, paper or report, he shall supply a copy thereof in advance to the Chairman and also indicate the portions thereof which he wishes to quote in order to enable the Chairman to decide whether the permission should be granted."

मैं यह जानना चाहता हूं कि माननीय सदस्य ने यह जो कौफिडेंशियल और सीक्रेट डाकुमेंट क्वोट किया है, जो दरअसल उनको नहीं भेजा गया था,क्या माननीय सदस्य ने इसको अथेंटिकेट किया है, यदि नहीं किया है तो क्या करने जा रहे है और ये एक जिम्मेदार पद पर है, एक जिम्मेदार पद पर रहते हुए जो इन्होंने गैर जिम्मेदाराना ढंग का काम किया है, बात की है, तो क्या ये अथेंटिकेट करके, इसकी गारंटी लेकर बताएंगे कि PMO में mole कौन था ?

श्री सभापतिः जो यह बोल रह हैं ...(व्यवधान)...एक मिनट, एक मिनट बैठ जाइए ...(व्यवधान)...जो यह बोल रहे हैं ...(व्यवधान)...मुझे इतना निवेदन करना है कि यह अपनी बात को खत्म करने वाले हैं, उसके बाद में यदि आप उचित समझें कि यह प्रश्न पूछना है, उनसे जानकारी लेनी है,तब आप पूछें, मुझे कोई आपत्ति नहीं है ...(व्यवधान)...जवाब दिया है या नहीं दिया ...(व्यवधान)...मैंने आपको पहले कह दिया है ...(व्यवधान)...

श्रीमती वृदां कारत: सर,पहले इतने साल डॉक्युमेंट्स छिपा कर क्यों रखे ? ...(व्यवधान)...

श्री सभापति: मैंने आपसे पहले ही कह दिया था कि इंडिया टुडे में ...(व्यवधान)...इंडिया टुडे में यह छपा है, इसके कारण ...(व्यवधान)...

श्री सुरेश पचौरी: सर,जो पेपर है और जो ...(व्यवधान)...

श्री प्रियरंजन दास मुंशी: एक इंक्वायरी होनी चाहिए कि सात साल इसे छिपाकर यह क्या कर रहे थे ? ...(व्यवधान)...

श्री विक्रम वर्मा(मध्य प्रदेश)ः ससंदीय कार्य मंत्री ...(व्यवधान)...व्यवस्था को चलाना पड़ रहा है ...(व्यवधान)...

SHRI V. NARAYANASAMY: My simple question to the Leader of Opposition is ...(Interruptions)... He has not replied so far. ...(Interruptions)...

**श्री सभापति**: आपके प्रश्न का उत्तर मिल जाएगा, अभी तसल्ली रखिए ...(व्यवधान)...आपके प्रश्न का उत्तर मिलेगा, let him finish...(*Interruptions*) एक मिनट, आप बैठ जाइए ...(व्यवधान)...

SHRI JASWANT SINGH: Mr. Chairman, Sir, firstly to set at rest the legitimate concern of the very hard working, sometimes over-active, the Minister of State for Parliamentary Affairs. I have, Sir, as you know, submitted a copy in advance of this to the Chairman. I have also, Sir, I recollect right, on the 28th perhaps, sent an advance copy of this to the honourable, Prime Minister. And, I have with me, Sir, a full text of it which I have authenticated and with your permission...(Interruptions)... at the appropriate time...(Interruptions)...

श्री मती सुषमा स्वराज: सुन लीजिए , 'which I have authenticated' यहीं चाहते थे न आप ...(व्यवधान)...

श्री दिग्विजय सिंह: आज मंत्री जी को क्या हो गया है ?

श्री रिव शंकर प्रसाद: प्रधान मंत्री जी को देख कर शायद ओवरएक्टिव हो गए है ...(व्यवधान)...

SHRI JASWANT SINGH: Sir, I have just one. ...(Interruptions)... I have one appeal to make, Sir, that I can reply only as I can reply. It will be difficult for me to reply as the hon. Prime Minister replies, for example. I live with myself, and luckily I don't live with the Treasury Benches. Sq. please permit me to reply as I want to. And, if you do me the courtesy of listening carefully...(Interruptions)... As it is, I have been in the media because of the hon. Members of the ruling establishment arrangnment, if I might call it. they have called me a 'liar', they have suggested I be 'tried' and various other epithets have been used. I think, the House does owe me the courtesy of listening in peace...(Interruptions)...

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI) How cann you say 'epithets'? ...(Interruptions)... You have made an allegation...(Interruptions)... You might have met the Press ...(Interruptions)...

1.00 P.M.

SHRI JASWANT SINGH: I am very glad that my good friend suggests that he does not want to arrest me or charge me. I am relieved to hear that, Sir. I am trying to establish that the centrality of this whole effort by the United States then and today is to control, curb, and put under a kind of **a** tight wrap India's nuclear programme. *{Interruptions}* 

श्री संतोष बागड़ोदिया : आप बात को घुमा रहे है । ...(व्यवधान)...

SHRI JASWANT SINGH: I will prove. (Interruptions)

श्री विजय कटियार (उत्तर प्रदेश): सभापित जी, इनको आप किहए ...(व्यवधान)...यह हमारी जिम्मेदारी नहीं, इनकी भी जिम्मेदारी है।...(व्यवधान)...

SHRI PRIYARANJAN DASMUNSI: He did not do anything for...(Interruptions) Under what pressure...(Interruptions)...

SHRI VAYALAR RAVI: Sir, I am on a point of order. (Interruptions)

श्री शाहिदी सिद्दिकी: सर, ...(व्यवधान)...

شرى شابد صديقى: سر'.....مداخلت.....

SHRI VAYALAR RAVI: Sir, I am on a point of order. (Interruptions) It is 240. (Interruptions)

SHRI PRIYARANJAN DASMUNSI: We are still negotiating.. .(Interruptions)...

श्री सभापति: माननीय सदस्य, एक मिनट ।...(व्यवधान)...

एक सम्मानित सदस्य : नाम बताइए । ...(व्यवधान)...

श्री सभापतिः नाम बताइए या नहीं बताइए यह तो ...(व्यवधान)...मेरी बात सुनिए । ...(व्यवधान)...मेरी बात सुनिए ।...(व्यवधान)...मेरी बात सुन लीजिए। मैं इतना ही निवेदन करना चाहता हूं कि ऐसे सीरियस सब्जेक्ट को हमें सीरियसली लेना चाहिए और इसलिए मेरी रिक्वेस्ट है कि इसको आप जल्दी से जल्दी खत्म करें और जो कुछ आपको कहना है, बहुत कुछ कह दिया ...(व्यवधान)...बाकी इस मामले में और कोई जानकारी करनी हो तो वह बात अलग है। ...(व्यवधान)...

SHRIMATI BRINDA KARAT: Who gave the letter? When was it given? (Interruptions) We should know that. (Interruptions)

SHRI VAYALAR RAVI: Sir, Rule 240. (Interruptions). Sir, let me read it out. (Interruptions)

<sup>†[]</sup>Transliteration in Urdu Script.

SHRI V. NARAYANASAMY: Who is that mole? (Interruptions)

SHRI VAYALAR RAVI: Let me quote, Sir. It is, "Irrelevance or repetition." I read it. It says, The Chairman, after having called the attention of the Council to the conduct of a member who persists in irrelevance or in tedious repetition either of his own arguments or of the arguments used by other members in debate, may direct him to discontinue his speech".

The question was: Who is the mole? (*Interruptions*) Instead of answering the question, the hon. Member is repeating irrelevant subject and irrelevant matter. He is not answering the question. (*Interruptions*) Sir, you have every right to stop this kind of irrelevant repetition. (*Interruptions*)

श्री मती माया सिंहः सभापति जी, संसदीय कार्य राज्य मंत्री हर सदस्य की कुर्सी के पास जा-जा कर बैठ रहे हैं। ...(व्यवधान)...सभापति महोदय, उन्होंने प्रश्न किया और ये उत्तर दे रहे हैं। ...(व्यवधान)...

श्री सभापति: आप बोलने दीजिए ।...(व्यवधान)...

श्री मती माया सिंह: सभापित महोदय, ससंदीय कार्य राज्य मंत्री जी हर सदस्य की कुर्सी के पास जाकर बातें कर रहे हैं।...(व्यवधान)...सर,लीडर आफ दि अपोजिशन बोलने के लिए खड़े हुए है। वह उनको वक्तव्य नहीं सुन रहे है।...(व्यवधान)...

**डा.मुरली मनोहर जोशी**(महाराष्ट्र): सभापति महोदय, ये उन्हीं के प्रश्नों का उत्तर दे रहे है, उनको यह सुनना चाहिए।...(**व्यवधान**)...क्या बात है ? ...(**व्यवधान**)...जब इनका उत्तर पूरा हो जायेगा, तब अगर उनको कुछ कहना होगा, तो कह ...(**व्यवधान**)...

श्री सभापति: उनको बोलने दीजिए।...(व्यवधान)...

**डा.मुरली मनोहर जोशी**: सभापति महोदय, उनको पहले शांत तो किया जाये।...(**व्यवधान**)... ये उन्हीं के प्रश्नों का तो उत्तर दे रहे है। कोई नई बात नहीं कह रहे है।...(**व्यवधान**)...

श्री मती सुषमा स्वराज: नोटिस उन्हीं का है।...(व्यवधान)...

**डा.मुरली मनोहर जोशी**: उन्हीं के प्रश्न है और वे उत्तर सुनना नहीं चाहते है । ...(व्यवधान)...इसका क्या अर्थ है ? इसका अर्थ यह है कि उत्तर सुनना नहीं चाहते है । अगर आपने प्रश्न किया है , तो इनका उत्तर सुनें । ...(व्यवधान)... वह उत्तर दे रहे है । ...(व्यवधान)... उन्हीं के नोटिस पर उत्तर दे रहे है, कृपया इनको उत्तर देने दीजिए।...(व्यवधान)...

SHRI JASWANT SINGH: Sir, I am attempting to answer all the queries. One of the queries raised is as to what did you do since you came in possession of this piece of information. I will, but, I can only answer as the hon. Members would appreciate as I know how to answer. Therefore, you please exercise some patience in this regard. I have to go in a sequence. About the third week of September is roughly the origin of this communication. Now, Sir, what was happening in the third week?

### SHRIMATI BRINDA KARAT: In which year?

SHRI JASWANT SINGH: In 1995, roughly in the third week of September, 1995. In December, the nuclear test that was being planned by India became common knowledge. That is also a fact because in December, 1995, the New York Times, in fact, published a story. Those of you who pursue such matters and study would know that satellite surveillance by the United States of America had established that boreholes were being dug in the Pokhran region. That was an additional factor to bring pressure. Again, Sir, what was the context and relevance was the imminence of CTBT We had reached the autumn of 1995. It was a principal policy objective of the democratic Government then in the United States of America to 'somehow, anyhow'.... That is why, I said that the surveillance on India was very intrusive. Thereafter, Sir, in 1997, a series of things happened. Sir, in 1996, we were temporarily in office for about 13 days or so. (Interruptions) In 1997, Sir, threats, as I have brought out, were brought out in an expose in a newspaper actually on the 20th September, 1997 and it headlined the expose with the heading: US Plots Gujral-Sharif Show. What was the attempt then by the United States of America, Sir? The United States of America wished to bring pressure on the then Prime Minister because the then Prime Minister was visiting the United States of America to attend the UN General Assembly. And he was, I think, then also the Minister of External Affairs to somehow have a kind of an Asian or South-Asian Camp David between the then President Bill Clinton, and to control and to brine) a curb. (Interruptions) Thereafter, Sir, this very document, this very fact that I am now talking of, this very fact about Mr. Graham and the communication that Mr. Graham had with the Ambassador Harry Barnes was reached to the then Prime Minister in time so as to caution him what the United States of America was all about. In 1998, Sir, when we

were in office, our principal purpose then—because we came to office in March '98—was to somehow thwart American surveillance, American intrusive entry into our systems and to somehow prevent the United States, anyhow prevent the United States, from coming to know, and Vajpayee Government did it exceptionally well.

श्री पवन कुमार बसंल : अपनी प्रशंसा तो कर सकते हैं।...(व्यवधान)...

श्री यशवन्त सिंन्हाः इन्हें आप बाहर निकालिए । इनकी क्या जरूरत है ? ...(व्यवधान)...इन्हें आप बाहर निकालिए । ...(व्यवधान)...

श्री पवन कुमार बसंल: गाली सुनते-सुनते वहां चले गए।...(व्यवधान)...

श्री मती सुषमा स्वराज: दूसरे हाउस के सदस्य हमारे यहां बाधा क्यों डालते है? ...(व्यवधान)...

SHRI JASWANT SINGH: In 1974, the then Prime Minister, Late Shrimati Indira Gandhi, achieved exactly the same thing. She kept in on the United States of America and she was able to achieve it...(Interruptions)... President Venkataraman, in his memoirs and in a public speech has clearly stated that a decision was taken to have yet another test by Late Shrimati Indira Gandhi in the eighties when she was returned to office. A bore hole was dug, and, as Defence Minister, Mr. Venkataraman says: I actually went down that bore hole, but...(Interruptions)... I am citing all these, Sir...(Interruptions)...

SHRI ANAND SHARMA: He should give the name...(Interruptions)...

श्री संतोष बागड़ोदिया: ये सारी दुनिया की बात कर रहे है ।...(व्यवधान)...उसका क्या ताल्लुक है, इन बातों से ।...(व्यवधान)...

SHRIMATI BRINDA KARAT: Why was it concealed all these years? ...(Interruptions)... Why was this information not shared?

श्री सभापति: माननीय विपक्ष के नेता से मैं निवेदन करना चाहूंगा कि प्रमुख रूप से जो विषय उठाए गए हैं, उनको स्पष्ट करिए।...(व्यवधान)...

श्री मती सुषमा स्वराज: विषय यही है कि ...(व्यवधान)...उस समय पीएमओ से जानकारी लीक होती थी और न्यूक्लिअर टेस्ट के बारे में भी होती थी। ...(व्यवधान)...सबसे प्रासंगिक विषय है। ...(व्यवधान)...

श्री पवन कुमार बसंल: आपने 6 साल में क्या किया ? ...(व्यवधान)...आप आज कर रहे है ...(व्यवधान)...

प्रो.राम देव भंडारी(बिहार): सभापति महोदय,देश इस सवाल का उत्तर चाहता है कि जासूस कौन था ? उसका जवाब दे दें।...(व्यवधान)...

श्री पवन कुमार बसंल: दस साल के बाद आप बोल रहे हो।...(व्यवधान)... आपने ७ साल क्या किया ? ...(व्यवधान)...जोशी जी बताएं, क्या सेटीसफाईड है? ...(व्यवधान)...

श्री मती सुषमा स्वराजः वह बताएंगे । ...(व्यवधान)...Have patience. वे बता तो रहे हैं । ...(व्यवधान)...च्प करके बैठिए।...(व्यवधान)...

SHRI JASWANT SINGH: I respect your direction. ...(Interruptions)... There are broadly three issues that were raised ...(Interruptions)... I have shared the facts. I am on the aspect of what the NDA Government did, which is relevant ...(Interruptions)...

SHRI V. NARAYANASAMY: Who is that person who said it as a civil servant? He may be in the United States ...(Interruptions)...

श्री सभापति: जो सदन में प्वाइंट्स रेज़ किए गए है, उनका उत्तर दे दें।...(व्यवधान)...

श्री जसंवत सिंह: वहीं कर रहा हूं।...(व्यवधान)...वहीं कर रहा हूं, अगर सुने तो।...(व्यवधान)...

श्री सभापति: आप बहुत लम्बा जा रहे है।...(व्यवधान)...

एक माननीय सदस्यः वे सुने तो सर।...(व्यवधान)...सुनने को तैयार नहीं है।...(व्यवधान)...

श्री जसवंत सिंहः चेयरमैन साहब, ऐसा मत करिए । मैं कह रहा हूं, उस पर ऐसी टिप्पणी ...(व्यवधान)...

श्री मती सुषमा स्वराज: यह विषय प्रासंगिक है, जो बोल रहे हैं।...(व्यवधान)...

श्री संतोष बागडोदिया: चेयरमैन को भी एडवाइज़ दे रहे हैं ...(व्यवधान)...

श्री सभापति: इस सदन में जब से, कल से चर्चा हुई है,वहां कौन-कौन से प्रश्न उठे थे, वे महत्वपूर्ण है। उन्हीं प्रश्नों के आधार पर आपको चर्चा करने का अवसर दिया गया है। मैं समझता हूं कि किताब क्यों लिखी, कैसे लिखी, ये तो बहुत प्रंसग आएंगे।...(व्यवधान)...मेरी बात तो सुन लीजिए । ...(व्यवधान)...मेरी बात तो सुन लीजिए । ...(व्यवधान)...इसलिए मैं कहना चाहूंगा कि जो प्रश्न उठाए गए है, उन प्रश्नों का उत्तर दें । ...(व्यवधान)...

SHRI SHAHID SIDDIQUI: Sir, it is very relevant. ...(Interruptions)

श्रीमती सुषमा स्वराज:सर,शाहिद सिद्दिकी ने कहा है कि यह सूचना इनको कैसे प्रभावित करेगी, यह सवाल है।...(व्यवधान)...इनके नोटिस को पिढ़ए। इनके नोटिस में लिखा है।...(व्यवधान)...यह सूचना ...(व्यवधान)...यह कहा है।...(व्यवधान)...

SHRI VIKRAM VERMA: Sir, he asked a specific question. ...(Interruptions)...

श्री सुरेश पचौरी: इन्होंने भी नोटिस पढ़ा है और उन्होंने भी पढ़ा है।...(व्यवधान)...

SHRIMATI BRINDA KARAT: Why have they kept us in the dark? ...(Interruptions)...

श्रीमती माया सिंहः सवाल पूछा है तो सुननी तो पड़ेगी।...(व्यवधान)...शायद आपको जल्दी समझ में आ जाएगा।...(व्यवधान)...

SHRI JASWANT SINGH: Sir, I have found...(Interruptions)...

**डा.मुरली मनोहर जोशी**: इसका एक अंश यह था कि ये जो सारी डील्स हो रही है, उस पर क्या प्रभाव पड़ेगा। उसका उत्तर ये बता रहे है कि ये जो आज-कल के ...(**व्यवधान**)...

SHRI V. NARAYANASAMY: Sir, the issue was first raised ...(Interruptions)...

श्रीमती माया सिंह: अमेरिका के दबाव में पर्दाफाश ...(व्यवधान)...

SHRIMATI BRINDA KARAT: Sir, why was it hidden? ...(Interrutpions)... They wanted to protect America. ...(Interruptions)...

प्रो.राम देव भंडारी: ये 11 वर्षों से अपने अंदर जासूस को रखे हुए है ।...(व्यवधान)...नाम नहीं बता रहे है, कम से कम आज तो बताइए।...(व्यवधान)...

श्रीमती वृंदा कारतः सर, इनसे जवाब तो दिलवाए।...(व्यवधान)... Sir, why was the information hidden? Let him answer that first. ...(Interruptions)...

श्री सभापति: माननीय सदस्यगण...(व्यवधान)...एक मिनट । ...(व्यवधान)...

श्रीमती सुषमा स्वराज: सर,इसमें लिखा है, नोटिस ...(व्यवधान)...

श्री सभापति: मुझे दो नोटिस मिले है।...(व्यवधान)...

**श्री मती सुषमा स्वराज**: सर,आप शाहिद सिद्दिकी वाला नोटिस पढ़िए।

श्री सभापतिः मैं पढ़कर सुना देता हूं।...(व्यवधान)...मैं दोनों नोटिस पढ़कर सुना देता हूं, ताकि डिबेट ...(व्यवधान)...

"The issue of a mole in the PMO, when late Shri Narashnha Raoji was the Prime Minister of India, has acquired utmost significance in the light of revelations made by Shri Jaswant Singh in his book 'A Call to Honour'. *India Today*, one of the most prominent national weeklies, in its latest issue, has published a letter by a senior US diplomat to a US senator. This letter raises many questions about India's nuclear security ...(Interruptions)... This letter raises many questions about India's nuclear security and planning. It also raises very significant questions about the India-US nuclear deal and its intents." ...(Interruptions)...

...मेरी सुनिए ...(व्यवधान)...आगे सुनिए।

"Sir, answer to these questions ...(Interruptions)... Answers to these questions are of vital importance to India's security, sovereignty and nuclear planning." ...(Interruptions)... "I therefore request you to suspend the Question Hour so that the nation may get answers to these questions by the Prime Minister and the Govt, of India. Sir, both the Leader of Opposition, Shri Jaswant Singhji, and Prime Minister, Shri Manmohan Singhji, belong to Rajya Sabha. It is, therefore, the duty of this House to ask them to answer the questions being asked by the whole nation. We would like to know from the PM who the mole was. Are there other officers who are influencing India's nuclear policies? What are the implications of this revelation on the Indo-US nuclear deal? What action is being planned on the revelations made?

We request you to direct the Prime Minister to make a statement on this issue before any other matter may be taken up in the House."... (Interruptions)...

श्री विनय कटियार: अब प्रधानमंत्री जी जवाब दें ...(व्यवधान)...

**डा.मुरली मनोहर जोशी**: इसका उत्तर प्रधानमंत्री जी ने देना है, इन्होंने नहीं देना है ...(व्यवधान)...

श्री सभापति: दूसरा आपका था ...(व्यवधान)...

श्री शाहिद सिद्दिकी : यह बी.जे.पी.का सवाल थोड़े ही है, यह पूरे नेशन का सवाल है ...(व्यवधान)...

I asked a question ...(Interruptions)... Nobody can question my credibility. (Interruptions)...

श्री सभापति : दूसरा था नारायणसामी का ...(व्यवधान)...

"I would like to raise a very important issue of the Leader of the Opposition, Shri Jaswant Singh, who stated in his Press Conference and also in the electronic media that during the period when Shri Narasimha Rao was the Prime Minister, he came to know that there was a mole in the Prime Minister's Office and that an officer working in high position in the PMO has leaked nuclear secrets to the United States of America. He further stated that he would like to give the information directly to the hon. Prime Minister, Dr. Manmohan-Singh, while meeting him.

This statement of Shri Jaswant Singh has created a public debate in the whole country that a responsible political leader of BJP, who occupied several positions in the Government, when he came to know of the Indian nuclear secrets being leaked by an important officer working in the PMO during Shri Narasimha Raoji's Prime Ministership, it was his duty to either bring it to the notice of the then Prime Minister or raise the issue in the public with evidence. He Should have taken proper action at that time. Further, waiting for more than ten years, he is revealing that vital and important information to the media. Therefore, I would like to raise this issue in the Rajya Sabha."... (Interruptions)...

<sup>†[]</sup>Transliteration in Urdu Script.

मैंने दोनों मोशन इसलिए पढ़कर सुनाए है, तािक बोलने वाले और सुनने वाले, दोनों को कम से कम इस बात की जानकारी हो जाए कि किस प्रकार की चर्चा हो रही है। जो आवश्यकता है, उसके अनुसार चर्चा होनी चाहिए,यह मेरी मांग है और इस सदन की मांग है। मैं समझत हूं कि जितनी जल्दी स्पष्टीकरण हो सके, स्पष्टीकरण किया जाए ...(व्यवधान)...

**डा.मुरली मनोहर जोशी**: सभापति जी, इस नोटिस के आधार पर क्या हम लोगों को माननीय प्रधानमंत्री जी से कृछ पूछने का अधिकार मिलेगा ? ...(व्यवधान)...

SHRI SANTOSH BAGRODIA: Are you not satisfied with his ruling? (*Interruptions*)... Are you not satisfied with his ruling? (*Interruptions*)...

SHRI JASWANT SINGH: Sir, there is no disputing the parameters within which hon. Shahid Siddiqui and Thiru Narayanasamy have raised the queries that they have. I have endeavoured, Sir, one of the three queries which is repeatedly being asked, "What did you do with it, when this information came to you?" (Interruptions)...

श्री संतोष बागड़ोदिया: पहले mole ...(व्यवधान)...mole का क्या किया ...(व्यवधान)...

SHRI VAYALAR RAVI: Sir, | am on a point of order. (Interruptions)... I am on a point of order. (Interruptions)... Under what rule is he raising that? (Interruptions)... Is it Zero Hour mention? (Interruptions)... There is only one issue. (Interruptions)... You can't raise many issues. (Interruptions)... No notice can be on more than one issue. (Interruptions)... Even if it is Zero Hour, you can raise only one issue. (Interruptions)... No other issues can be raised. (Interruptions)... How can he raise two or three issues? (Interruptions)... The rule is so clear that you can't raise more than one issue. (Interruptions)... You look at the rules. (Interruptions)... You can raise only one issue. (Interruptions)...

श्रीमती सुषमा स्वराजः सभापति जी,मेरा भी एक प्वाइंट ऑफ ऑर्डर है। श्री वॉयलर रिव जी को पता होना चाहिए कि admissibility तो chair डिसाइड करती है और एक बार नोटिस admit हो जाने के बाद,admissibility का सवाल नहीं उठाया जा सकता।

श्री सभापति: छोड़िए, पहले इनको बोलने दीजिए ...(व्यवधान)...

श्रीमती सुषमा स्वराज: रूल बुक पढ़ो, रूल बुक पढ़ो ...(व्यवधान)... The Chair has

decide the admissibility. (Interruptions)... He has already accepted his notice in this form. He has read it out to you...(Interruptions) Now there cannot be such questions. Please sit down...(Interruptions)

श्री सुरेश पचौरी: जरूरी यह है कि पहले खुले मोल की पोल, उसके बाद आगे की बात बोल ...(व्यवधान)...जबरदस्ती बजा रहे है ढोल ...(व्यवधान)...

SHRI PRASANTA CHATTERJEE (West Bengal): We had asked the Leader of the Opposition to speak. What is this? (Interruptions)

श्री राजनाथ सिंह(उत्तर प्रदेश): सभापित महोदय, अत्यंत संवेदनशील मुद्दे पर यहां पर चर्चा हो रही है ...(व्यवधान)...और सभापित महोदय, आपने ...(व्यवधान)...लीडर ऑफ् ऑपोजीशन को बोलने की अनुमित दी ...(व्यवधान)...सभापित महोदय, मैं यह अनुरोध करना चाहता हूं ...(व्यवधान)...राज्य सभा के अन्दर प्रणब मुखर्जी जी बैठ हुए है, प्रधान मंत्री जी भी बैठ हुए है,लेकिन वे अपने सदस्यों को नियंत्रित करने की कोशिश नहीं कर रहे है। इसका मतलब ये चाहते है कि ठीक तरीके से इस पर चर्चा न हो सके। सभापित महोदय...(व्यवधान)...

श्री सभापतिः माननीय सदस्य,एक मिनट ठहर जाइए ...(व्यवधान)...माननीय सदस्य ...(व्यवधान)...मेरी सुनिए ...(व्यवधान)...यह होगा या नहीं होगा ...(व्यवधान)...आप बैठिए ...(व्यवधान)...वेखिए, इस पर दो घंटे हो गए हे ...(व्यवधान)...मेरी सुनिए ...(व्यवधान)...

श्री राजनाथ सिंह: महोदय,प्रधान मंत्री जी और कांग्रेस दल के नेता आपको सहयोग नहीं कर रहे हैं ...(व्यवधान)...

श्री सभापतिः आप बैठ जाइए ...(व्यवधान)...आप बैठिए ...(व्यवधान)...आप तो कम-से-कम सहयोग कीजिए ...(व्यवधान)...अब आप बैठिए न ...(व्यवधान)...यह खड़ा होने या बैठने से सहयोग मिलेगा क्या ...(व्यवधान)...मुझे जोर से इधर से भी बोलना है और उधर से भी बोलना है ...(व्यवधान)...एक बात मेरी सुन लीजिए ...(व्यवधान)...आप चाहते है कि यह डिबेट हो और अगर आप चाहते है कि इस डिबेट का परिणाम निकले, तो मैं आपसे यह रिक्वेस्ट करना चाहूंगा और माननीय सदस्य, विरोधी दल के नेता से कहना चाहूंगा कि नोटिसेज़ में जो सारी बातें आई हैं ...(व्यवधान)...मैंने उनको वह बता दिया,उन नोटिसेज़ में जो बातें आई है, उन्हें जल्द-से-जल्द खत्म करें।...(व्यवधान)...

श्री एम.वेंकैया नायडु: सर,यह हमारा अधिकार है ...(व्यवधान)... This is our right ...(Interruptions). Who are they to question it? वे सरकार में बैठे हैं ...(व्यवधान)...पहले मोल था, अब होल हो गया सरकार का ...(व्यवधान)...

श्री सभापति: यह अधिकार की बात मैं भी समझता हूं । आपका अधिकार होगा, लेकिन ...(व्यवधान)...मेरी बात सुन लीजिए, अधिकार नियमों में बंधा हुआ है । इतना फ्री नहीं है । यह नियमों में बंधा हुआ है । मैं नियमों के आधार पर व्यवस्था दे रहा हूं ...(व्यवधान)...अब लोक सभा में कुछ भी बोलें, मैं नहीं कह सकता, मैं राज्य सभा की बात कह रहा हूं ...(व्यवधान)...ज्यादा अच्छा होगा कि इस मैटर को जल्द-से-जल्द खत्म किया जाए।

श्री राजनाथ सिंह: श्रीमन् हम आपकी व्यवस्था का स्वागत करते है। मैं इतना ही अनुरोध करना चाहता हूं कि प्रधान मंत्री जी और प्रणब मुखर्जी जी अपने सदस्यों को नियंत्रित करें ...(व्यवधान)...मैं इतना ही चाहता हूं कि वे आपसे सहयोग करें। हम आपकी व्यवस्था को मानने को तैयार है ...(व्यवधान)...कोई सदस्य आपकी इजाजत के बिना नहीं बोलेगा ...(व्यवधान)...

डा. मुरली मनोहर जोशी: सभापित जी, दोनों नोटिसेज़ में बहुत महत्वपूर्ण प्रश्न उठाए गए है। उन महत्वपूर्ण प्रश्नों का सम्यक उत्तर सदन को देना चाहिए। अभी नेता प्रतिपक्ष के बारे में कुछ पूछा गया है, उसका वे उत्तर दे रहे हैं। शाहिद सिद्दिकी साहब का जो नोटिस है, उसके आलोक में उनको अपनी पूरी बात कहने की आवश्यकता है, वे कहें। उसके पश्चात् उनके नोटिस में जो दूसरा पक्ष है, उसके बारे में हम माननीय प्रधानमंत्री जी से भी सुनेंगे, जो उनका आग्रह है कि वे उसके बारे में बताएं। मेरा अनुरोध यह है कि विषय की गम्भीरता को देखते हुए नेता प्रतिपक्ष को पूरी बात रखने का अवसर दें ...(व्यवधान)...नेता प्रतिपक्ष की पूरी बात शांति के साथ सुनें ...(व्यवधान)...जो कुछ उन्होंने किया, वह क्यों किया, इस का वह सम्यक उत्तर दे रहे हैं। वह बहुत पूर्ण उत्तर दे रहे हैं...(व्यवधान)...उसे सुनें। उस के बाद, जैसी आप ने व्यवस्था दी है, उन से कुछ पूछना हो तो पूछें, मगर उन्हें अपनी बात तो कहने दें।

SHRI PRASANTA CHATTERJEE: Sir, let the Leader of the Opposition reply ...(Interruptions)...

SHRI JASWANT SINGH: Mr. Chairman, Sir, we will certainly abide by your direction. How can we not abide by your direction? But, it is a bit disappointing when the hon. Minister of State conducts the proceedings of their own interventions in the fashion that they do. That is their choice, Sir. I am attempting to the best of my ability to answer, and I was answering as to what we did when the information came into our possession ...(Interruptions)... The information ...(Interruptions)...

श्री एम.वंकैया नायडु: नेशनल सेक्युरिटी पर one-and-a-half hour क्या है,one- and-a-half day भी डिस्कस कर सकते हैं।...(व्यवधान)...

श्री सभापति: उन्हें बोलने दीजिए।...(व्यवधान)...

श्री विकम वर्मा: यह क्या बात है ? ...(व्यवधान)...

श्री विनय कटियार: बहुत हो गया।...(व्यवधान)...

SHRI PENUMALLIMADHU (Andhra Pradesh): What about our right? We all are Members of this House ...(Interruptions)...

SHRI JASWANT SINGH; Let me very clearly ...(Interruptions)...

SHRI PENUMALLI MADHU: We have our own rights. We have been listening to him ...(Interruptions)... What is this, Sir? ...(Interruptions)... We have been listening to the Leader of the Opposition for the last one-and-a-half hours, but he has not completed his reply ...(Interruptions)...

SHRI JASWANT SINGH: Sir, we assessed .^(interruptions)...

श्री विक्रम वर्मा: यह आप को डिक्टेट कर सकते है, अपोजीशन को नहीं।...(व्यवधान)... ।

SHRI SITARAM YECHURY: Sir, will you yield for a minute? ...(Interruptions)... Sir, the Leader of the Opposition has yielded for me for a minute. I just want to make an appeal ...(Interruptions)... I just want to make an appeal, Sir ...(Interruptions)... Sir, three issues are involved. These are very serious matters to be discussed, i hope, we will have another occasion to discuss them. But, here, the issues involved are just three.

श्री विक्रम वर्मा: उन्हें डिक्टेट करिए, हमें जरूरत नहीं है । उन्हें बोलिए जो बोलना है । ...(व्यवधान)...

SHRI SITARAM YECHURY: He is willing to listen to me, why are you stopping me from speaking? ...(Interruptions)... Your leader is willing to listen what I have to say, why are you stopping me? ...(Interruptions)... I just want to say this, Sir. The first question is, who the mole is ...(Interruptions)...

श्री विक्रम वर्मा: यह आप को डिक्टेट कर सकते है, अपोजीशन को नहीं ...(व्यवधान)...

SHRI SITARAM YECHURY: Number two, for the last 11 years, you started saying ...(Interruptions)... Please tell us what you did in the last eleven years ...(Interruptions)... Number three: on the basis of that, please clear our apprehension: You did not make all this public in these 11 years because when you were in the Government, you did not want to offend the United States of America ...(Interruptions)...

SHRI JASWANT SINGH: I want to make it clear. ...(Interruptions)...

प्रो. राम देव भंडारी: सर,आज देश का सवाल का जवाब चाहता है, आप उस सवाल का जवाब क्यों नहीं दे रहे हैं ? आज देश जानना चाहता है कि जासूस कौन है ? ...(व्यवधान)...जिसे 11 साल तक जसवन्त सिंह जी अपने साथ रखे हुए थे। देश जासूस का नाम जानना चाहता है।...(व्यवधान)...

श्री स्रेश पचौरी: नाम बताओ।

SHRI AMAR SINGH: Sir, I associate myself with what Shri Sitaram Yechury has said. ...(Interruptions)...

SHRI V. NARAYANASAMY: Sir, I raised the issue first. I raised only one point. ...(Interruptions)... I wanted to know from the Leader of the Opposition who was that mole, who was that spy who leaked the information to the United States of America ...(Interruptions)... The Prime Minister is here, and you kindly tell the name. ...(Interruptions)... I agree with ...(Interruptions)... It is not at all relevant ...(Interruptions)...

प्रो.राम देव भंडारी: सर,बहुत इंतजार कराया है, अब बता दीजिए।...(व्यवधान)...

SHRI JASWANT SINGH: Sir, I am to remain within the parameters of the two of these notices. They required detail of the nuclear matter; they required the name ...(Interruptions)...

SOME HON. MEMBERS: Mole, mole ...(Interruptions)...

SHRI JASWANT SINGH: I don't need any prompting, Sir, ...(Interruptions)... I don't need any prompting I am well aware of what I am doing. In fact, the manner is which, sometimes, the Treasury Benches are conducting themselves, as if this is not a House, but ...(Interruptions)...

SHRI SANTOSH BAGRODIA: Only Teasury Benches are conducting? No, this is not fair. This is not correct. Why don't you look at your own faults? ...(Interruptions)...

SHRI JASWANT SINGH: This House is not an interrogatory chamber. This House is not an interrogatory chamber. This is a chamber for discussion. We are discussing a serious subject and I am doing the best that I can to answer all these questions. What you said is...(Interruptions)... It is a very sad demonstration, Sir, of the ruling arrangement, impatient and intolerance, both, I wish to submit, Sir that ...(Interruptions)...

SHRI JANARDHANA POOJARY (Karnataka): We would like to know whether there is any mole...(*Interruptions*)... Tell us whether you are going to name the mole. Where is the mole? ...(*Interruptions*)...

SHRI JASWANT SINGH: Sir, in 1997, the matter became public again, and all the aspects of it became public. The efforts of the United States were thwarted. The efforts made by the United States, as in 1995, Sir, because information had been leaked from the then Prime Minister's Office, the plans to hold a nuclear test was leaked. When it came to our possession...

SHRI V. NARAYANASAMY: By whom? ...(Interruptions)...

SHRI JASWANTSINGH: Please, if you sit down ...(Interruptions)... If you were to sit down ...(Interruptions)... Sir, in 1998, the principal challenge before India, before the Government was to somehow ...(Interruptions)... Sir, they were asking me what we did with it. In 1998, we had to ensure that before anything else is done, we conduct the tests; and we conducted the tests within two months of coming into office without the ...(Interruptions)... That was the objective. The principal task ...(Interruptions)... Now, I cannot yield, Sir ...(Interruptions)... Sir, they keep asking me, so many times, just now in the last few minutes, now you keep telling me ...(Interruptions)...

SHRI ANAND SHARMA: We want an answer. Who was that in the then Prime Minister's Office? Mr. Chairman, Sir, the House has the right to know it. You have to answer. Mr. Chairman, Sir, this is not an answer. ...(Interruptions)...

श्री सभापति: सदन की कार्यवाही 2.00 बजे तक के लिए स्थगित की जाती है।

The House then adjourned for lunch at thirty-five minutes past one of the clock.

The House re-assembled after lunch at two of the clock. MR. CHAIRMAN in the Chair.

MR. CHAIRMAN: Shri Jaswant Singh.

SHRI JASWANT SINGH: Mr. Chairman, Sir, I am grateful to you. You have been very patient. I cannot say that the Treasury Benches have been equally patient. But I will endeavour to, now, limit my intervention, Sir, what remains of it. There were principally three questions, if you read within the parameters of three — the names, who, etc. And the second was, Sir, what did we in NDA do and the third was really the nuclear aspect. I understand that the nuclear is the larger question and the nuclear has also come up under a separate discussion. If I may be permitted to say — I will conclude very shortly, Sir, I will finish within the time that you have allotted — So far as nuclear is concerned, the central purpose of the United States of America in all this that I have submitted, in the documents that I have shared, in what I have said in the House, was, to somehow, restrain India from going down the path of attaining the position of Nuclear Weapon State. Nuclear Weapon State or not is a technicality. But India is a nuclear weapon possessing country. And it is because of that all this effort was made by the United States of America. That was their aim, Sir. And, we addressed, as Government, as the NDA, this challenge. It was because I was asked, "what did you do?' There was the fact that a piece of paper, a document, information was in my possession. Having assessed that and having realised that in the year 1997 it had already been made public, it had already been-given to the then Prime Minister, it was already, therefore, in the Prime Minister's Office, because Prime Minister's continuing function, then, in 1998, the single responsibility and challenge that we had, as the Government, was to defeat the purpose of that and all the effort that the United States was doing. There were two ways in which we could have done it. We could either have ordered a detailed, vindictive or an exploratory inquiry. The people concerned, Mr. Graham/swas already out of the country. He is not an Indian citizen. Ambassador Harry Barnes

was not living in India. What was clear was the direction in which those that were in the knowledge of this information, they were in the then Prime Minister's Office. They used that knowledge to somehow prevent India from conducting its nuclear test. Therefore, the first responsibility we had, as NDA Government, was to defeat the American purpose of restraining India. That was the first challenge. Everything else follows.

SHRI V. NARAYANASAMY: Allowing the spy to continue to work and share the nuclear secrets with the USAI That was the success of the NDA Government!

MR. CHAIRMAN Please take your seat.

श्री मती सुषमा स्वराजः सर,मेरी आपसे गुजारिश है कि आप इन्हें बैठा दें और शांति से बहस चलने दें।

SHRI JASWANT SINGH: Sir, the second thing what we did is this. I will conclude within 20 minutes. The third really related to what Shri Shahid Siddiqui has said about the consequences of India's nuclear programme.

One consequence was immediate that, in the year 1995 or 1997, the attainment by India of a nuclear capability, also weapons capability, could not be achieved. That is not even open to question. What caused it, amongst other factors, but, which, certainly caused, was that the vital information in this regard was reached to the USA, the State Department and the White House ...(Interruptions)...

SHRI V. NARAYANASAMY: By whom?

SHRI JASWANT SINGH: I have said by whom. I will come back to it in a minute ...(Interruptions)...

SHRI V. NARAYANASAMY: That is the question ...(Interruptions)... That is the moot question ...(Interruptions)...

MR, CHAIRMAN: Please let him say ...(Interruptions)...

SHRIMATI SUSHMA SWARAJ: Please have some patience ...(Interruptions)... The hon. Leader of the Opposition says that he will come to it in a minute ...(Interruptions)... Cannot you have patience to wait even for a minute? ...(Interruptions)...

SHRI V. NARAYANASAMY: Madam, we have been sitting patiently for two hours ...(Interruptions)...

SHRI RAVI SHANKAR PRASAD: So what? ...(Interruption)...

SHRI JASWANT SINGH: Sir, I will be very brief on the nuclear aspect. From the USA, the pressure upon India was about the Test Ban, about subscription to the Fissile Material Treaty, about falling in line with the larger, global American aims on the question of nuclear weapons. That has relevance. That has a continuing relevance. And, it has a continuing relevance. Sir, let me cite just one or two examples. I would not go into all these in detail. In any event, there ought to be, and I am given to understand by Smt. Sushma Swaraj, who so ably and so assiduously helps me in the Parliamentary work and does much better than I could possibly do ...(Interruptions)...

SHRI SANTOSH BAGRODIA: Then you make her the Leader of the Opposition ...(Interruptions)...

SHRI JASWANT SINGH: She is welcome to take over from me if you feel that she will do a better job than me ...(Interruptions)... Sir, I come to the nuclear aspect. Why I say this is, if you just examine the conduct of this Government so far as the whole approach to the nuclear policy is concerned on July 18, 2005, for example, it was ten years after that attempt. What is happening is this. The point I am making is, the USA its approach, its intention and its purpose is fixed, constant, unchanged. They have not altered their views from what they were - whether it is Democratic Government or whether it is Republican Government. Principally, it is to put a restraint on India's nuclear capability, a restraint on India's fissile material production to somehow restrain even the Missile Programme of India. It is because of that I cite just two or three cautionary notes. My able colleague, Mr. Yashwant Sinha, has done a great deal of work in this regard. Let me cite just two or three examples to illustrate what I am saying. On July 18, 2005, a benchmark was established with the USA that it would amend its laws to end embargo against the nuclear trade with India. The Bill that has recently been enacted or the purpose clarified by the House of Representatives says, 'to permit only restrictive and conditional trade with India.' No waiver granted for India from all the provisions of Section 129 of the USA Atomic Energy Act.

Another example is, Sir, the USA pledges full Civil Nuclear Energy Cooperation and. trade with India. What, actually, happens? The Bill now prohibits export of Uranium enrichment and spent fuel reprocessing equipment and technology to India. I wish to state one more example of this, which is the principal one. The hon. Prime Minister then informed us, through a statement that 'India will acquire the same benefits and advantages as other leading countries with advanced nuclear technology, such as the USA.' This was the statement, Sir. Violation is institutional discrimination against India. I have cited only 2 or 3. There has to be a separate discussion on this issue. I will conclude by saying that there were three parameters. Who is the person? I don't think it is very clear that those networks then in the know of what decision-making process is in the Prime Minister's Office, or from amongst them there is a person. The note is very clear in what it is saying. There is explicit, and there is also the implicit. The problem with the present Government is demonstrated by now the hon. Prime Minister has chosen to reply to my concerns. If the obvious should be denied because there is no signature, it is not on a letterhead. तो कई बार तो ऐसा लगता है कि अगर हम सिर भी काट देंगे तो कहेंगे कि टेढ़ा काट कर दिया है। It is a clear enough sign and points to then Prime Minister's Office. It is clear enough for the Government to recognize who is responsible. If it does not want to act, it is up to them. Secondly, Sir, ...(Interruptions)...

SHRI SANTOSH BAGRODIA: Who is the mole? ...(Interruption)...

श्री सभापति: बैटिए-बैटिए । ...(व्यवधान)... He will come to your point. ...(Interruptions)... He will come to your point ...(Interruptions)...

SHRI V. NARAYANASAMY: Will you yeild for a minute? ...(Interruptions)...

श्री सभापति: बैठिए-बैठिए ।...(व्यवधान)... Your point will be answered , this much I can tell you. ...(Interruptions)...

SHRI V. NARAYANASAMY: Sir, my question has not been answered for the last two hours. ...(Interruptions)...

MR. CHAIRMAN: Your point will be answered. This much I can tell you ...(Interruptions)... please take your seat ...(Interruptions)... Your point will be answered ...(Interruptions)...

SHRI V. NARAYANASAMY: Since yesterday ...(Interruptions)... today also he is not ...(Interruptions)...

MR. CHAIRMAN: Please take your seat ...(Interruptions)... Let him finish ...(Interruptions)...

SHRI JASWANT SINGH: I spoke that I am repeatedly being asked, "Who is responsible?" It is this attitude which is responsible.....(Interruptions)... There is the 'explicit' and there is the 'implicit'. What is explicit are the names to which I am ...(Interruptions)... I received a letter from the hon. Prime Minister saying, "What is explicit is without a signature?" I have said, what is explicit ...(Interruptions)... He said, "This is not under a letterhead."Even if after what is implicit and explicit, if after all the evidence and the evidence is the consequences of what happened because of all this what was planned to beateet by the 1895 Government could not be a test. Nothing more can. explicitly state as to the consequences of this Government's attitude. Then, what did we do, Sir, I will share with you in very brief, in two sentences. In the NDA, the Atal Bihari Vajpayee's Government defeated the purpose of the United States of America to shackle India ...(Interruptions)... and to deny it ...(Interruptions)... and to deny it ...(Interruptions)...

प्रो.राम देव भंडारी: बार-बार यह उसी बात को बोल रहे है । ...(व्यवधान)... सवाल का जवाब दीजिए।...(व्यवधान)...

SHRI SANTOSH BAGRODIA: Who is the mole? ...(Interruptions)...

SHRI JANARDHANA PQOJARY: You are killing the BJP. ...(Interruptions),.., you are creating suspicion ...(Interruptions)... You are finishing the BJP ...(Interruptions)...

MR. CHAIRMAN: Please take your seat ...(Interruptions)... Let him finish ...(Interruptions)...

SHRI JASWANT SINGH: We deny to the US its aim to shackle India's nuclear capability. ...(Interruptions)... The third aspect ...(Interruptions)... Shri Shahid Siddiqui sahab wanted to know what were the nuclear consequences. ...(Interruptions)... The nuclear consequences are ...(Interruptions)...

SHRI SANTOSH BAGRODIA: We don't want to listen to anything else. It is all useless ...(Interruptions)...

MR. CHAIRMAN: Please take your seat ...(Interruptions)...

SHRI JASWANT SINGH: The third aspect, Sir, ...(Interruptions)...

MR. CHAIRMAN: Let him finish. ...(Interruptions)...

SHRI JASWANT SINGH: The third aspect is this ...(Interruptions)... He said that here are three parameters. ...(Interruptions)... Mr. Siddiqui wanted to know what are the nuclear consequences. In 1998 we obtained strategic autonomy and functioning. ...(Interruptions)... Today, Sir, the Government is moving towards a bilateral test ban; not a legal multilateral, but a bilateral test ban. It is exactly the same that the Government is moving towards fissile material control and it is abandoning the nuclear autonomy that had been achieved by the Government of the NDA in 1998. ...(Interruptions)... In the equality; strategic equality, this is the consequences of what is happening ...(Interruptions)...

MR. CHAIRMAN: Let him finish. ...(Interruptions)...

SHRI JASWANT SINGH: I conclude, Sir. ...(Interruptions)... I will conclude. ...(Interruptions)...

AN HON. MEMBER: He is saying today that the Government is compromising. ...(Interruptions)... No, it is not the case. ...(Interruptions)...

MR. CHAIRMAN: Let him finish ...(Interruptions)...

SHRI JASWANT SINGH: I appeal to the Treasury Benches ...(Interruptions)... I appeal to the Treasury Benches, in all seriousness. ...(Interruptions)... Please, hon. Member, Thiru Narayanasamy, may please sit down. ...(Interruptions)... Sir, I conclude. ...(Interruptions)... I appeal to the Treasury Benches, indeed, I appeal to all Members in the House, the question of the strategic autonomy of India is a vital question. ...(Interruptions)... He has addressed that question ...(Interruptions)...

श्री अजय मारू (झारखंड): आपके हिसाब से नहीं बोलेंगे।...(व्यवधान)...आपके हिसाब से नहीं बोलेंगे।...(व्यवधान)...

श्री सभापति: आप बैठ जाइये ।...(व्यवधान)...आप बैठ जाइये ।...(व्यवधान)...

प्रो.राम देव भंडारी: सर,बहुत रिपीट हो रहा है।...(व्यवधान)...

SHRI JASWANT SINGH: Please don't take it ...(Interruptions)...

MR. CHAIRMAN: Please go on. ...(Interruptions)...

SHRI JASWANT SINGH: There is one last concluding sentence, Sir, I have endeavoured to explain the pitfalls of what done earlier, I appeal to the Government not to fall into the same pitfall again. And I conclude, Sir. I reflected quite a good deal as to what I should say What I would like to share is a pad from Kabir. ...(Interruptions)...

प्रो.राम देव भंडारी: सर,लास्ट लाइन में बता रहे हैं ...(व्यवधान)...

श्री मती सुषमा स्वराजः सर,कन्क्लूजन सुन लीजिए।...(व्यवधान)...

प्रो.राम देव भंडारी: सर,लास्ट लाइन में बता रहे हैं।...(व्यवधान)...

श्री सभापति: हां, अब कबीर पर आ गये हैं।...(व्यवधान)...आप बैठ जाइये।आप दो मिनट बैठ जाइये।...(व्यवधान)...

SHRI V. NARAYANASAMY: Before he goes to Kabir, Sir, let me put a question. ...(Interruptions)...

MR. CHAIRMAN: Wait for five minutes. ...(Interruptions)... Wait for five minutes. ...(Interruptions)...

SHRI V. NARAYANSAMY: Sir, I raised a very specific question. ...(Interruptions)... I said very specifically in my notice that you name the person, the mole, who is a spy and who leaked the vital information. ...(Interruptions)...

**श्री सभापति**: आप बैठ जाइये ।...(व्यवधान)...आप खत्म करने दीजिए । ...(व्यवधान)...आप बोलिये ।...(व्यवधान)...

SHRI V. NARAYANASAMY: In your speech also, you have said that. ... (Interruptions)... You kindly name the person. ... (Interruptions)... That was my notice. ... (Interruptions)... If you are able to say. ... (Interruptions)... Can you say that? ... (Interruptions)...

MR. CHAIRMAN: Let him finish. ...(Interruptions)... Let him finish. ...(Interruptions)...

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): Sir, before he quotes Kabir, I want to say that all of us who have worked in Mr. Narasimha Rao's office, the then Prime Minister's office, have come under suspicion. ...(Interruptions)... I would

like him to please clarify who is the mole. ...(Interruptions)... because finger is pointed at us. ...(Interruptions)... Who is the mole?

श्री वीरेन्द्र भाटिया(उत्तर प्रदेश): मोल का नाम आना चाहिए।...(व्यवधान)...प्रश्न यही है कि मोल कौन है ? ...(व्यवधान)...मोल का नाम आना चाहिए।...(व्यवधान)...

SHRI V. NARAYANASAMY: Sir, ...(Interruptions)...

श्री सभापति: एक मिनट ठहरिए।...(व्यवधान)...

SHRI JASWANT SINGH: After this statement, I have nothing more to say, and I do not wish to repeat what is already said. ...(Interruptions)...

श्री सभापतिः बोलने दीजिए।...(व्यवधान)...बोलने दीजिए।...(व्यवधान)...

SHRI JASWANT SINGH: As my concluding thought, which I borrow from Sant Kabir.

जीत जो ले,जीत जनम को, नाहिं पीछे पछतावा रे। कहे कबीर चाहे जो कर, यह घोड़ा यह मैदाना रे॥ ...(व्यवधान)...

प्रो.राम देव भंडारी: जिस सवाल का जवाब चाहिए था, वह नहीं मिला है। अभी भी रिक्वेस्ट कर रहे है कि इस सवाल का जवाब दे दें।...(व्यवधान)...

श्री वी.हनुंमत राव(आंध्र प्रदेश): दो घंटे से सदन का समय बर्बाद कर रहे हैं।...(व्यवधान)...

प्रो.राम देव भंडारी: सारा देश राज्य सभा को देख रहा है।...(व्यवधान)...

SHRI V. NARAYANASAMY: Sir, yesterday, the hon. Leader of the Opposition said very clearly that he would disclose all the information sought by the hon. Members in this august House ...(Interruptions)... But, he is not giving the information ...(Interruptions)...

श्री वीरेन्द्र भाटिया: मोल का नाम बताइए । ...(व्यवधान)...

प्रो.राम देव भंडारी: पूरा देश राज्य सभा को देख रहा है।...(व्यवधान)...जासूस का नाम बताना चाहिए।...(व्यवधान)...

SHRI V. NARAYANASAMY: Mr. Chairman, Sir, the hon. Leader of

the Opposition has not disclosed the name of the person who had been passing on the information to the United States of America ...(Interruptions)... Let him say that he does not have the name of the person ...(Interruptions)... Let him be very fair enough ...(Interruptions)... If he does not hive the name, let him say that he does not know ...(Interruptions)... He goes to the media and ...(Interruptions)...

श्री सभापतिः आप बैठिए । ...(व्यवधान)...बैठिए,बैठिए । ...(व्यवधान)...देखिए, एक मिनट बैठ जाइए । ...(व्यवधान)...

SHRI V. NARAYANASAMY: He has taken the House for a ride ...(Interruptions)...

श्री सभापति: मैं चाहूंगा कि न्यूक्लियर इशू के ऊपर डिबेट होने वाली है ।उस डिबेट में जो प्वाइंट्स आप लोग नहीं उठा पाए, वह उठा सकते है। आप भी उठा सकते है। इसलिए मैं चहूंगा कि इस विषय को अभी आगे के लिए छोड़ा जाए और मैं रिक्वरेस्ट करूंगा कि प्राइम मिनिस्टर साहब जवाब दें। ...(व्यवधान)...

श्री वीरेन्द्र भाटियाः मोल का नाम तो आना चाहिए।

श्री सभापति: नहीं आया न ।...(व्यवधान)...

श्री संतोष बागड़ोदिया: मोल का नाम तो आना चाहिए ...(व्यवधान)...

श्री सभापति: वहीं नहीं आया तो मैं क्या करूं ? ...(व्यवधान)...

श्री संतोष बागडोदिया: आप बता दीजिए । ...(व्यवधान)...

श्री सभापतिः मैं तो आपका ही नाम ले दूंगा । ...(व्यवधान)...चलिए, बोलने दीजिए । ...(व्यवधान)...

SHRI V. NARAYANASAMY: Let him say, Sir, that he does not know the name ...(Interruptions)...

श्री जसवन्त सिंह: सभापति महोदय ...(व्यवधान)...

श्री सभापति: देखेंगे अब।...(व्यवधान)...

श्री जसवन्त सिंह: नहीं,देखने से नहीं होगा। यह जवाब मुझे दें और तरीका यहीं बना था, आपसे निवेदन भी किया था। आपने कहा, हां,वहीं होगा। अगर प्रधान मंत्री बोलते है तो बीच में बोलते, जवाब में दे देता। अब सब कुछ हो गया ...(व्यवधान)...

श्री सभापति: यह तय नहीं हुआ था।...(व्यवधान)...

श्री वी.हनुमंत राव: दों घंटे तक हम उन्हें सुनते रहे।...(व्यवधान)...

SHRIMATI SUSHMA SWARAJ: He will have the right to reply.

श्री सभापति : आप बैठिए । बैठिए । ...(व्यवधान)...एक मिनट बैठ जाइए । ...(व्यवधान)...

DR. MANMOHAN SINGH: Mr. Chairman, Sir, I have listened with great interest to what Shri Jaswan Singhji had to say. I regard Shri Jaswant Singhji as a man of honour and a decent man, and it is precisely because I hold him in such high esteem that I requested him. You are levying serious charges against the people in the PMO.Not only in the previous PMO. Inonce of your television interviews, you said, "we were snooped, we are being snooped', implying that the present PMO also has a mole.And, it is in that context, I appeal to your sense of chivalry that if you have any evidence, you should name that person, and if you do not name the person, I think, let the country draw its own conclusions. ...(Interruptions)...

MR. CHAIRMAN: The matter is over. ...(Interruptions)...

SHRI JASWANT SINGH: Sir, ...(Interruptions)...

SHRI YASHWANT SINHA: Please listen to what the Leader of the Opposition has to say. ...(Interruptions)...

श्री सभापति: बैठिए, बैठिए । ...(व्यवधान)... We are now taking the Cantonments Bill, 2003. ...(Interruptions)...

## GOVT BILLS THE CANTONMENTS BILL, 2003

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE) : Mr. Chairman, Sir, I beg to move

That the Bill to consolidate and amend the law relating to the administration of cantonments with a view to impart greater democratisation, improvement of their financial base to make provisions for developmental activities, proper regulation, control and management of defence lands including extension of cantonment laws to such lands situated througout the territory of India and for matters connected therewith or incidental thereto, be taken into consideration."...(Interruptions)...